

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS
TIS HAZARI COURTS : DELHI**

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ORDER

As per the approval/direction of the Ld. Principal District & Sessions Judge (HQs.) (Officiating), the undermentioned court rooms are hereby temporarily shifted to the rooms mentioned against their names till completion of renovation work i.e. upto 22.06.2024:

S. No.	Name of the Ld. Judicial Officer	From	To
1.	Sh. Manuj Kaushal, Ld. MM-04, Central	37	137
2.	Ms. Charu Asawal, Ld. MM-05, Western	336A	349

M. Medha

(MEDHA ARYA)
Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi

20479 - 20519

No...../CTB/THC/2024

Dated : 1.9.2024 JUN. 2024

Copy forwarded for information & necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
2. The PS to Ld. Principal District & Sessions Judge (West), Delhi.
3. The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. The concerned Ld. Presiding Officers.
5. The Ld. Chief Metropolitan Magistrate (Central/West), Delhi.
6. The Ld. Admn. Civil Judge (West District), THC, Delhi.
7. The Secretary, Delhi Bar Association, Tis Hazari Court Complex, Delhi.
8. The A.O. (Judl.)/Incharge, Judicial Branch, Administration Branch (I, II, III), General Branch, Accounts Branch, R & I Branch, Care Taking Branch, Computer Branch, Filing Section & Facilitation Centre, THC, Delhi.
9. The Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
10. Telephone Operator, THC, Delhi.
11. Notice Boards, THC, Delhi (Through R & I Branch).

M. Medha

Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi